

S.No.

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-04-2024 AT 10:30 AM**

**CP (IB) No. 99/7/HDB/2022**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

M/s. RK Distilleries (P) Ltd.

**...Financial Creditor**

**AND**

M/s. Nadhi Bio Products Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

It is taken upon being mentioned by Learned Counsel Mr Ram Krishna that an urgency application has been filed under e-filing no.3607130/01338/2024, dairy no. 3751. Let the urgency application be listed on 19.04.2024, if it is in order.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**